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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 82-A/2016 & 82-B/2016  
With T.P. No. 82/397-398/NCLT/AHM/2016 (New)  
M.A. No. 126/2015 & C.A. No. 111/2015  
With C.P. No. 71/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company:

Kamal R. Sharma & Ors.

V/s.

Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

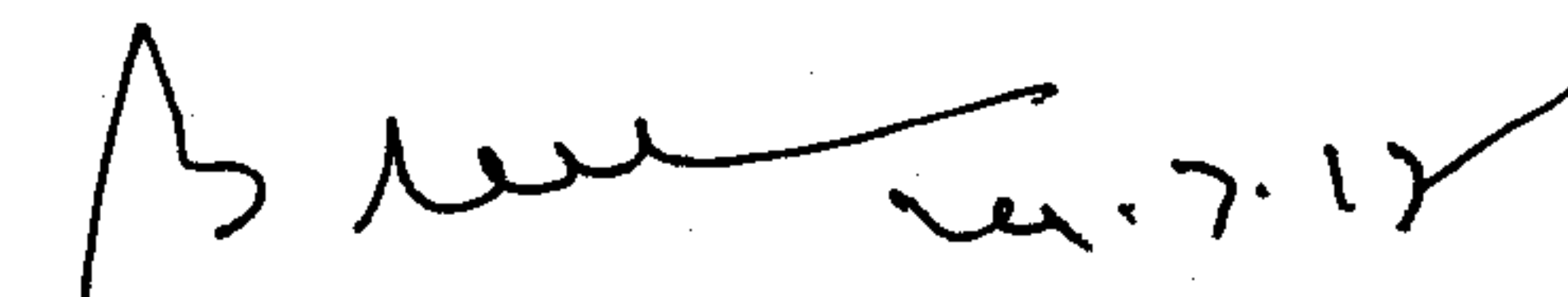
Siddharth Joshi. Advocate. Respondent Joshi  
for Singhi & Co.

**ORDER**

None present for Petitioners. Learned Advocate Mr. Siddharth Joshi present for Respondents no. 1 to 5.

Respondent Counsel requested time.

List the matter on 19.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 24th day of July, 2017.